

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CRYSTAL CABLE INDUSTRIES LIMITED Date of Commencement of Liquidation: 28-05-2021; List of Stakeholders as on Date: 27-07-2021; Name of IP: Mr. Anil Anchalia; Process Number: 1; Last 5 digit of registration number: 10123

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|-------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 6528914 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 114524 | | | | NA |
| 3 | Secured financial creditors | 3 | 1123510028 | 3 | 1123510028 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 4 | 28787334 | 4 | 28787334 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 133 | 23127696 | 133 | 20122062 | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | 44 | 4568886 | 43 | 3877568 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 3 | 32111183 | 3 | 32111183 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 50 | 184695860 | 49 | 168010910 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | | | | Annexure 9 |
| Total | | 237 | 1396800987 | 235 | 1383062523 | | | | |